

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 61 of 2020

IN THE MATTER OF:

Sagar Shankar Bait

...Appellant

Versus

L & T Finance Ltd. & Anr.

...Respondents

Present:

**For Appellant : Mr. Prashant S. Kenjale, Mr. Ravi P. Jadhav,
Advocates**

For Respondent : None

ORDER

17.02.2020 Notice to Respondent No.1 and 2 served. At the time of calling of the matter, there is no representation on the side of Respondent No.1 and 2 either in person or through Learned Counsel. At request of the Appellant, the matter is adjourned to **05th March, 2020** for hearing of the arguments.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn